

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-11017/19/2016-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 25<sup>th</sup> July, 2016.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Kumari Justice Indira Banerjee, Judge of the Calcutta High Court, as a Judge of the Delhi High Court and to direct her to assume charge of her office in the Delhi High Court on or before 08<sup>th</sup> August, 2016.

*my*  
*25/7/16*

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 11017/19/2016-US.II

Dated 25.07.2016

Copy to:-

1. Kumari Justice Indira Banerjee, Judge, Calcutta High Court, Kolkata.
2. The Secretary to the Governor of West Bengal, Kolkata.
3. The Secretary to the Chief Minister of West Bengal, Kolkata.
4. The Secretary to the Chief Justice, Calcutta High Court, Kolkata.
5. The Chief Secretary, Government of West Bengal, Kolkata.
6. The Registrar General, Calcutta High Court, Kolkata.
7. The Accountant General, West Bengal, Kolkata.
8. The Secretary to Lt. Governor, Govt. of NCT of Delhi, Delhi.
9. The Secretary to the Chief Minister, Govt. of NCT of Delhi, Delhi.
10. The Secretary to the Chief Justice, Delhi High Court, New Delhi.
11. The Chief Secretary, Government of Govt. of NCT of Delhi, Delhi.
12. The Registrar General, Delhi High Court, New Delhi.
13. The President's Secretariat, (CA.II Section), New Delhi.
14. PS to Principal Secretary to the Prime Minister, New Delhi.
15. Additional Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
16. PS to ML&J/PSO to Secretary (Justice)/JS(J-I)/DS(ANS)/US-I/S.O.(Desk).
17. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).



(S. Vijay Gopal)

Under Secretary to the Government of India  
Tele: 2338 2978

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Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 25<sup>th</sup> July, 2016.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Shri Justice Shantanagoudar Mohan Mallikarjunagouda, Judge of the Karnataka High Court, as a Judge of the Kerala High Court and to direct him to assume charge of his office in the Kerala High Court on or before 08<sup>th</sup> August, 2016.



Handwritten signature of Rajinder Kashyap, dated 25/7/16.

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

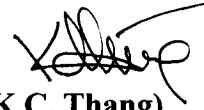
The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 11017/42/2016-US.I

Dated 25.07.2016

Copy to:-

- 1 Shri Justice Shantanagoudar Mohan Mallikarjunagouda,  
Judge, Karnataka High Court, Bangalore.
- 2 The Secretary to the Governor of Karnataka, Bangalore.
- 3 The Secretary to the Chief Minister of Karnataka, Bangalore.
- 4 The Secretary to Chief Justice, Karnataka High Court, Bangalore.
- 5 The Chief Secretary, Government of Karnataka, Bangalore.
- 6 The Registrar General, Karnataka High Court, Bangalore.
- 7 The Accountant General, Karnataka, Bangalore.
- 8 The Secretary to the Governor, Kerala, Thiruvananthapuram.
- 9 The Secretary to the Chief Minister, Kerala, Thiruvananthapuram.
- 10 The Secretary to the Acting Chief Justice, Kerala High Court, Kochi.
- 11 The Chief Secretary, Government of Kerala, Thiruvananthapuram.
- 12 The Registrar General, Kerala High Court, Kochi.
- 13 The Accountant General, Kerala, Thiruvananthapuram.
- 14 The President's Secretariat, (CA.II Section), New Delhi.
- 15 PS to Principal Secretary to the Prime Minister, New Delhi.
- 16 Additional Registrar (Conf.), O/o Chief Justice of India,  
5, Krishna Menon Marg, New Delhi.
- 17 PS to ML&J/PSO to Secretary (Justice)/JS(J-I)/DS(Desk)/US-II/S.O.(Desk).
18. Notification copy uploaded on the website of the Department of Justice,  
Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).



(K.C. Thang)

Under Secretary to the Government of India  
Tele: 2338 2978